

File No. 12(2)2016-Coord  
National Human Rights Commission  
Manavadhikar Bhawan, 'C' Block  
GPO Complex, New Delhi

dated 2<sup>nd</sup> February, 2017.

**OFFICE MEMORANDUM**

Subject : Conformity of Domestic Indian Laws with International Conventions  
ratified by Government of India

The Protection of Human Rights Act, 1993, under which the National Human Rights Commission has been set up, mandates the Commission to study Treaties and other International Instruments on human rights and make recommendations for their effective implementation through domestic legislations as well as programme and policies.

2. In order to carry out this mandate in an effective way, it has been decided to constitute a Committee for advising the Commission regarding necessary changes in the existing domestic laws as well as proposed legislations and programmes/policies. The Committee will consist of the following Members :

1. Justice Shri H.L. Dattu  
Chairperson  
National Human Rights Commission  
New Delhi

- Chair

2. Dr. Yogesh Tyagi  
Vice-Chancellor  
University of Delhi  
Delhi - 110007  
[vc@du.ac.in](mailto:vc@du.ac.in)

- Special Invitee

ISSUED

0: 2 FEB 2017  
3: 30

01

3. Ms. Leela Ponnappa  
71, IFS, Villas P6,  
Greater Noida – 201310 .  
[lkponappa@yahoo.com](mailto:lkponappa@yahoo.com), [lkponappa@gmail.com](mailto:lkponappa@gmail.com)
  
4. Shri Rajiva Misra  
D-62, IFS Flats  
Mayur Vihar, Phase – I,  
New Delhi – 110091.  
[rajivamisra56@gmail.com](mailto:rajivamisra56@gmail.com)
  
5. Shri Sudhir Kumar  
Former Member (CAT)  
Bungalow No. 26, New Moti Bagh,  
Shanti Path,  
New Delhi – 110023.
  
6. Mrs. Anita Agnihotri  
93, New Moti Bagh  
Chanakyapuri,  
New Delhi  
[agnihotrianita@yahoo.co.in](mailto:agnihotrianita@yahoo.co.in)
  
7. Shri Shyam Agarwal,  
87, New Moti Bagh,  
Chanakyapuri  
New Delhi.
  
8. Shri Vinaysheel Oberoi  
Secretary  
Department of Higher Education  
Ministry of Human Resource Development  
127-C, Shastri Bhawan  
New Delhi.  
[secy.dhe@nic.in](mailto:secy.dhe@nic.in)

No.12(2)/2016-Coord.  
National Human Rights Commission  
(Coordination Section)

Dated: 3<sup>rd</sup> February, 2017

C I R C U L A R

Subject: Conformity of Domestic Indian Laws with International Conventions ratified by Government of India –


The Protection of Human Rights Act, 1993 under which the National Human Rights Commission has been set up, mandates the Commission to study Treaties and other International Instruments on human rights and make recommendations for their effective implementation through domestic legislations as well as programme and policies.

2. A Committee under the Chairmanship of Justice Shri H.L. Dattu, Chairperson, NHRC and consisting of 10 other members, has been constituted for advising the Commission regarding necessary changes in the existing domestic laws as well as proposed legislations and programmes / policies.


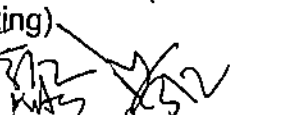
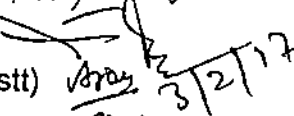
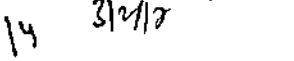


3. In this regard, all Members of the Committee have been issued a Circular dated 02.02.2017 informing about the Terms of Reference of the Committee. A copy of the said Circular is enclosed for ready reference.

4. This is for kind perusal and information.

Encl: As above.

  
(J.S. Kochher)  
Joint Secretary (T&R)

To

1. JS(P&A)  3/1/17
2. Director(Admn) 3/2/17
3. JR(Law) (Officiating)
4. JD(R) 
5. DR(K)/DR(KA) 
6. DD(M&C) / SSA 
7. US(C) /US(GA/Estt) 
8. Sr. A.O.  3/2/17

9. Shri Narendra Singh  
C-176  
Sarita Vihar  
New Delhi - 110076.

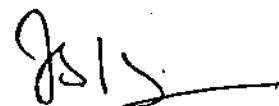
10. Dr. V.D. Sharma, - Special Invitee  
Joint Secretary (L&T) or Representative  
Ministry of External Affairs  
Government of India  
Room No. 146,  
Jawaharlal Nehru Bhawan  
23-D, Janpath,  
New Delhi.

11. Mrs. Neeru Chadha  
Consultant & Former Additional Secretary (L&T)  
Ministry of External Affairs,  
A-3, New Friends Colony  
New Delhi  
Chadha\_neeru@hotmail.com

3. The terms of reference of the Committee will be as under :

- i) The Committee will scrutinize the existing domestic legislations having human rights implications and advise the Commission regarding the changes required in them for effective implementation of the relevant International Human Rights Conventions ratified by Government of India.
- ii) The Committee will also take a view of the existing programmes and policies in place, which require necessary change for the effective implementation of relevant International Human Rights Conventions ratified by Government of India.

- iii) Any other issue which is considered important for the effective implementation of International Human Rights Conventions ratified by Government of India.
4. The Committee will meet periodically at regular intervals or as and when deemed necessary in the Commission at the convenience of the Chair and Members.
5. The participating Members of the Committee stationed in Delhi and NCR shall be entitled to taxi fare and those stationed outside Delhi shall be entitled to TA (economy class air fare) for the journeys undertaken by them in connection with the Committee meetings.



(J.S. Kochher)  
Joint Secretary (T&R)  
02.02.2017.

1. Dr. Yogesh Tyagi  
Vice-Chancellor  
University of Delhi  
Delhi - 110007  
[vc@du.ac.in](mailto:vc@du.ac.in)
2. Ms. Leela Ponnappa  
71, IFS, Villas P6,  
Greater Noida - 201310  
[lkponappa@yahoo.com](mailto:lkponappa@yahoo.com), [lkponappa@gmail.com](mailto:lkponappa@gmail.com)
3. Shri Rajiva Misra  
D-62, IFS Flats  
Mayur Vihar, Phase - I,  
New Delhi - 110091.  
[rajivamisra56@gmail.com](mailto:rajivamisra56@gmail.com)

4. Shri Sudhir Kumar  
Former Member (CAT)  
Bungalow No. 26, New Moti Bagh,  
Shanti Path,  
New Delhi – 110023.

5. Mrs. Anita Agnihotri  
93, New Moti Bagh  
Chanakyapuri,  
New Delhi  
[agnihotrianita@yahoo.co.in](mailto:agnihotrianita@yahoo.co.in)

6. Shri Shyam Agarwal,  
87, New Moti Bagh,  
Chanakyapuri  
New Delhi.

7. Shri Vinaysheel Oberoi  
Secretary  
Department of Higher Education  
Ministry of Human Resource Development  
127-C, Shastri Bhawan  
New Delhi.  
[secy.dhe@nic.in](mailto:secy.dhe@nic.in)

8. Shri Narendra Singh  
C-176  
Sarita Vihar  
New Delhi – 110076.

9. Dr. V.D. Sharma,  
Joint Secretary (L&T) or Representative  
Ministry of External Affairs  
Government of India  
Room No. 146, Jawaharlal Nehru Bhawan  
23-D, Janpath, New Delhi.

10. Mrs. Neeru Chadha  
Consultant & Former Additional Secretary (L&T)  
Ministry of External Affairs,  
A-3, New Friends Colony  
New Delhi.  
[Chadha\\_neeru@hotmail.com](mailto:Chadha_neeru@hotmail.com)